

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT-VI

IB-972/252/ND/2018

IN THE MATTER OF:

M/s. Nanak Com Pvt. Ltd. &Ors.

...PETITIONER

Section

Under Section 252 of IBC

Order delivered on 01.11.2019

Coram:

JUSTICE (RETD.) RAJESH DAYAL KHARE, HON'BLE MEMBER (JUDICIAL)
DR. V.K. SUBBURAJ, HON'BLE MEMBER (TECHNICAL)

For the Petitioner/Op.-Creditor:

Mr. Ashish Middha, PoravMiddha,
Advocate.

For the Income Tax Department:

Ms. Bhawna Singh, Adv. for Ms.
Lakshmi Gurung, Sr. standing
counsel.

For the Respondent/ Corporate-debtor: Mrs. SweetyKhattar, AROC, Delhi

ORDER

Order reserved.



(V.K. Subburaj)
Member (T)



(Rajesh DayalKhare)
Member (J)